

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1002
ANSWERED ON:28.07.2003
GHAGGAR RIVER CONTROL BOARD
BHAN SINGH BHAURA

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government are aware of the developments made in the Ghaggar River Control Board; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) & (b) Presumably, the Hon'ble Member is referring to the Ghaggar Standing Committee. The Parliamentary Standing Committee on Agriculture on the Demands for Grants 1999-2000 of the Ministry of Water Resources suggested that local Hon'ble Members of the Parliament and Legislative Assemblies might also be associated with the Ghaggar Standing Committee, to help in expeditious launch of the Ghaggar Flood Control system. Accordingly, Hon'ble members of the Parliament from the concerned areas of Ghaggar river basin were associated in the last (13th) meeting of the Ghaggar Standing Committee held on 29.11.2002. The Hon'ble Members suggested to have a time bound programme for the preparation of a Master Plan for Ghaggar basin, inter alia addressing the problem of river pollution, afforestation along the embankments and social forestry.